THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir.

- (b) Does not arise.
- (c) The details of new sectors started during last three years and proposed air routes during 2009-10 are as under: 2006-07-Chennai-Tuticorin-Chennai; 2007-08-Kolkata-Jamshedpur-Kolkata; 2008-09-Delhi-Dehradun-Delhi, Mumbai-Latur-Nanded-Mumbai, Mumbai-Nasik-Mumbai, Mumbai-Sholapur-Mumbai; and 2009-10-Chennai-Salem-Chennai.

## Safety measures for Civil Aviation

1999. DR. (SHRIMATI) NAJMA A. HEPTULLA: SHRI N.K. SINGH:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Director General of Civil Aviation (DGCA) has initiated an audit of maintenance procedure of major airlines to check whether the projected losses this fiscal year are leading to a compromise on passenger safety;
  - (b) if so, the details thereof;
  - (c) whether some airlines are not following proper safety measures in view of losses; and
- (d) if so, how Government is going to ensure that the airlines are adopting all safety measures?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) and (b) Directorate General of Civil Aviation (DGCA) conducts technical audits of the maintenance procedures of major airlines. During these technical audits, it is checked whether any compromise is made with regard to spare parts, components etc. and whether it is due to shortage of funds.

- (c) DGCA audit has shown no such compromise.
- (d) Does not arise.

## Setting up of aerospace SEZ in the country

2000. SHRIMATI SHOBHANA BHARTIA: SHRI VIJAY JAWAHARLAL DARDA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government has signed agreements with major international players to set up aerospace Special Economic Zones (SEZ) in the country;
  - (b) if so, the details thereof and under what terms and conditions;
- (c) whether Government has allowed international players to set up aerospace SEZ in the country; and

(d) if so, the likely impact on civil aviation sector of setting up aerospace SEZ in the country?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) to (d) Ministry of Civil Aviation has not signed any agreement with International players to setup aerospace Special Economic Zones (SEZ) in the country.

## Aviation grid

2001. SHRI JABIR HUSAIN: DR. T. SUBBARAMI REDDY:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether India would have 125 operational airports in the next five years if the momentum of building private airports continues;
- (b) whether Government would continue its effort to build an aviation grid of one airport in every 50-100 kilometer amid global recession;
- (c) whether Rs. 15,000 crore is to be invested in Eleventh Five Year Plan by Government and Rs. 30,000 crore is to come in through Public Private Partnership (PPP) route; and
- (d) if so, by when these projects are likely to be completed and what is the present position of these airports?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Airports Authority of India (AAI) operates and maintains 87 operational and 29 non-operational airports including 23 civil enclaves at defence airfields and private airports for air traffic operations. In addition to above, Government of India have given 'in-principle' approval for setting up of new Greenfield airports at Navi Mumbai, Sindhudurg in Maharashtra, Mopa in Goa, Bijapur, Simoga, Hassan and Gulbarga in Karnataka, Pakyong in Sikkim, Durgapur in West Bengal and Datia/Gwalior in Madhya Pradesh.

- (b) No, Sir. However, Government wishes to encourage the use of all available infrastructure in the country whether it be airfield which are not operational presently as well as the airfields owned by State Governments or Ministry of Defence. A Policy to promote greenfield airports is already in place.
- (c) and (d) There is no such estimation made. However, Airports Authority of India (AAI) has plan to incur expenditure of Rs.12434 crores for modernisation of airports and air traffic services across the country during Eleventh Five Year Plan period (2007-2012). Two Greenfield Airports each at Bangalore and Hyderabad with an investment of Rs. 2400 Crores and Rs. 2920 crores have been made operational in 2008 under PPP. Besides, development of IGI Airport, New Delhi and CSI Airport, Mumbai with estimated cost of Rs. 8975 crores and Rs. 9802 crores respectively has been undertaken under PPP. The details of development works completed by AAI at various non-metro airports are as follows: Vizag (Andhra Pradesh)-construction of new